

and the amount involved in each case; and

(b) the number of such cases detected on Indo-Pak border and the amount involved therein and the details of seized items?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The information is being collected and will be laid on the table of the House.

#### **Inflation Rate**

8336. SHRI JANARDAN TIWARI: Will the Minister of FINANCE be pleased to state:

(a) the comparative details of the rate of inflation between the first quarter of the year 1989 and the first quarter of the year 1990;

(b) the comparative increase in the

wholesale and retail price index during the same period; and

(c) whether Government have fixed any target or limit to check inflation and to reduce price-hike?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The rate of inflation on the basis of the average WPI for the first quarter over the average of first quarter of the previous year works out to 8.2 per cent in 1990 as against 5.5 per cent in 1989.

(b) There is no index for retail prices. However, Consumer Price Index (CPI) for Industrial Workers which is based on retail prices of goods (and services) paid by consumers, is the nearest approximation. Comparative price rise in WPI and CPI for the first quarter is given below:

<i>First Quarter of the Year (March over December)</i>	<i>Price Rise (point to point) in</i>	
	<i>WPI (1981-82=100)</i>	<i>CPI (1990=100)</i>
1989	1.7	No change
1990	2.8	1.1.

(c) It is not feasible to fix any target or limit to check inflation. However, efforts are being made to check inflation by use of instruments available to the Government which include maintaining supplies of essential commodities, if necessary through imports, strict fiscal and monitoring discipline including close monitoring of budgetary deficit action against hoarders and black-marketeers.

[English]

#### **Production of Aluminium Foils**

8337. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is shortage of Aluminium foil in the country;

(b) the number of plants producing aluminium foil, and

(c) the details of installed capacity and actual production of aluminium foil, plant-wise?

THE MINISTER OF STEEL AND MINES

AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The indigenous production of aluminium foils by and large meets the indigenous demand

(b) and (c) Plantwise details of installed capacity and actual production of aluminium foils during 1989-90 are indicated below:

<i>Sl No</i>	<i>Unit</i>	<i>Installed Capacity</i>	<i>Production during 1989-90</i>
		<i>(in tonnes)</i>	
1	2	3	4
1	Indian Aluminium Company Ltd	4000	4899
2	India Foils	4690	5495
3	PG Foil Ltd	3000	1151
4	Bharat Aluminium Company Ltd	500	187
5	Annapurna Foils Ltd	3000	N A
6	Synthiko Foils Ltd	720	N A

#### Import of Jumbo Rolls

8338 SHRI P G NARAYANAN Will the Minister of COMMERCE be pleased to state

(a) whether the slitting and confectioning units and the export houses who do not have licences for manufacture of photosensitive goods from imported jumbo rolls are also allowed to import the jumbo rolls of different categories

(b) if so, the criteria and details thereof

(c) whether a unit licensed for manufacture of colour paper of a particular quality is also eligible to import jumbo rolls for which

they are not licensed.

(d) if so, the details thereof, and

(e) the steps taken to ensure that the units not holding a licence under ID & R Act do not indulge in unauthorised production by any other source?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN) (a) to (d) The import of Jumbo Rolls of various types of Photo-sensitive material is allowed under OGL by Actual Users and against additional licences. The additional licences do not bear Actual User condition and are freely transferable. Accordingly the requirement of